came from Pakistan. These unfortunate people are living in Jammu region and other parts of the country. These people are in very poor condition and deserve proper compensation from the Government. They should be treated as refugees. The Government cannot take any excuse that they will go back to their ancestral places when the occupied territory of Kashmir is liberated. I request that the Government should appoint a Rehabilitation Commission, which should seek their claims and make arrangement of their settlement. The Government should provide them homes and agriculture land in lieu of their claims what they left in occupied Kashmir.

SHRI JANARDHANA POOJARY (Karnataka): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI PYARELAL KHANDELWAL (Madhya Pradesh): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI ROBERT KHARSHIING (Meghalaya): Sir, I associate myself with the Special Mention made by the hon. Member.

Demand for rest room facilities at railway stations and houses for porters working for the Indian railways

श्री आर.एस. गवई (महाराष्ट्र) **:** उपसभाध्यक्ष जी, मैं आप का शुक्रगुजार हूं कि आप ने मुझे रेलवे में कार्यरत कुलियों की आवास समस्या की ओर ध्यान दिलाने का मौका दिया। महोदय, देश में हजारों रेलवे स्टेशन हैं और वहां लाखों कुली कार्यरत हैं। जैसाकि सब को विदित है कि कुलियों को कई घंटे स्टेशन पर बिताने पड़ते हैं और अपनी रोजी-रोटी चलानी पड़ती है।

मैं इस विशेष उल्लेख के माध्यम से रेल विभाग से अनुरोध करूंगा कि देश भर के कुलियों की संख्या के अनुपात मे प्रत्येक स्टेशन के पास कुलियों के लिए आवास व्यवस्था उपलब्ध कराई जाए। देश के कई स्टेशनों के पास कुछ मात्रा में आवास व्यवस्था है, लेकिन कई ऐसे स्टेशन भी हैं जहां आवास व्यवस्था उपलब्ध नहीं हैं। महाराष्ट्र में विशेष तौर पर बडनेरा रेलवे स्टेशन पर 45 कुली कार्य करते हैं, लेकिन उन के आवास की व्यवस्था न होने के कारण 15-16 घंटे काम करने के बाद उन्हें अपने घर की ओर जाना पड़ता है जिस से उन के स्वास्थ्य पर भी बुरा असर पड़ता है। अगर नजदीक ही उन को आवास उपलब्ध कराए जाएं तो उन को अपने कार्य में बहुत बड़ी सहूलियत होगी।

अतः आप के माध्यम से मैं रेल विभाग से अनुरोध करूंगा कि महाराष्ट्र में बडनेरा रेलवे स्टेशन के पास कुलियों के लिए आवास व्यवस्था उपलब्ध करायी जाए तथा देश के अन्य रेलवे स्टेशनों पर जहां कुलियों के लिए आवास व्यवस्था न हो वहां भी यह व्यवस्था उपलब्ध करायी जाए।

मैं आप का शुक्र गुजार हूं, आप ने मुझे इस समस्या को सदन में उठाने का मौका दिया।

SHRI ROBERT KHARSHIING (Meghalaya): Sir, I associate myself with the Special Mention made by the hon. Member.

उपसभाध्यक्ष (श्री दत्ता मेघे) : श्री मोती लाल वोरा – अनुपस्थित।

Demand to create one Ministry for all agriculture-related subjects in the country

SHRI RAMA MUNI REDDY SIRIGIREDDY (Andhra Pradesh): Sir, the Indian farmers have been toiling hard to provide food security to our 100 crore people. They are contributing 28 per cent of the GDP. But *kisans* have no growth, security and development. Indian Service Sector has become globally competitive. Indian *jawan* is one of the best in the world, but the Indian peasant is in the worst condition. Why? One of the main reasons is the Ministry, which carries the name "Agriculture" has least to do for farmers because irrigation, fertilizers, food processing and rural development are separate administrative Ministries. The panacea to all these problems is to bring all agriculture-related subjects under one roof. Let one Ministry deal with all agriculture-related subjects. It is regrettable to note, a sector, which is providing 65 per cent of the workforce and 28 per cent of the GDP, has not been given scope to have its own Budget on similar lines as the Railway and the General Budgets. The budgetary allocation to agriculture and its allied sectors should be, at least, 30 per cent instead of present 2-3 per cent. The other important point for improving agriculture sector and the condition of agricultural labours in India is to bring agriculture under the Concurrent List, because credit loans, insurance, excise duty, fertilizers, pesticides, R&D, MSP, export, and processing industries are all under the Union List, whereas revenue, ST, Octroi and subsidies are under the purview of the State Governments. So, it is high time to bring agriculture under the Concurrent List. A time has also come